

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No. 6892/2019

(Arising out of impugned final judgment and order dated 31-08-2018 in CRA No. 1008/2008 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

JABBAR ALI

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.45366/2019-CONDONATION OF DELAY IN FILING and IA No.45368/2019-EXEMPTION FROM FILING O.T.)

Date : 29-03-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE VINEET SARAN

For Petitioner(s)

Mr. Ajmal Khan, Adv.
Dr. Sumant Bharadwaj, Adv.
Ms. Mridula Ray Bharadwaj, AOR
Mr. Abhitosh Pratap Singh, Adv.
Ms. Rinchen Wangmo, Adv.
Mr. Amol Chitravanshi, Adv.
Mr. Vedant Bharadwaj, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

(NIDHI AHUJA)
COURT MASTER (SH)

(RENU DIWAN)
ASSISTANT REGISTRAR